National Company Law Tribunal

Allahabad Bench

CPNO. 93/A40/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

NAME OF THE COMPANY: ROOSIKEE Aggio Tech PV+

SECTION OF THE COMPANIES ACT: 252 of companies Act of 1956

SI. NO.

Name

Designation

Representation

Signature

1. Ankit Kr. Singh PCS Petitioner 2. Krishne Dev Vyes Adv. Roc.

C.P. No. 93/ALD/2017

Shri Ankit Singh, PCS for the applicant. Shri Krishna Dev Vyas, C.G.S.C, representing the ROC. He seeks time to file report of the ROC. The time is granted with such a direction to serve an advance copy thereof to the petitioner

The matter be listed on 10th November, 2017.

Date: 12/10/2017

Typed by P.K.Jyoti

counsel.

H.P. Chaturvedi, Member(Judicial)